

COURT NO. 4
THE HONOURABLE SRI JUSTICE B.VIJAYSEN REDDY
THE HONOURABLE SRI JUSTICE GADI PRAVEEN KUMAR

To be heard on Friday the 16th day of October 2026 (AT 10:30 AM - HYBRID MODE)

**NOTE-For Registration- <https://tshc.vconsol.com/register>
For attending Court Proceedings <https://tshc.vconsol.com/login>**

(DAILY LIST)					
SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ADMISSION (FRESH MATTERS)</u>					
1	FCA/188/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	XXXXXXXXXXXXX Vs XXXXXXXXXXXXX	POLUKANTI RAGHUVARAN		HYDERABAD
2	FCA/190/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	XXXXXXXXXXXXX Vs XXXXXXXXXXXXX	DIDDI ARAVIND .. TMP		HYDERABAD
3	FCA/191/2026 IA 1/2026(Dispense with Petition)	XXXXXXXXXXXXX Vs XXXXXXXXXXXXX	SUDHA RANI CHALLAGULLA		RANGA REDDY
4	FCA/192/2026 IA 1/2026(Suspension Petition)	XXXXXXXXXXXXX Vs XXXXXXXXXXXXX	VEERA BABU GANDU		RANGA REDDY
5	FCA/193/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	XXXXXXXXXXXXX Vs XXXXXXXXXXXXX	T V RAMANA RAO	NARESH REDDY CHINNOLLA	ADILABAD
6	FCA/195/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	XXXXXXXXXXXXX Vs XXXXXXXXXXXXX	AVADESH NARAYAN SANGHI		HYDERABAD
7	CCCA/207/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Stay Petition)	Mr.Madhusudhan Agarwal, Vs Girni Bai	CH VENU KUMAR		HYDERABAD
8	CRP/3313/2026 IA 1/2026(Direction Petition)	Tanparthy Ravinder Rao, Vs The competent authority and land acquisition officer revenue divisional officer	GADDE ANILKUMAR		HANUMAKONDA
9	WP/35717/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	M/S.OPEL DEVELOPERS, Vs THE HONBLE TELANGANA STATE CONSUMER DISPUTES REDRESSAL COMMISSION	M/S JAISWAL LAW FIRM		HYDERABAD
<u>INTERLOCUTORY</u>					
10	LAAS/73/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Condone Delay in Rep)	Valishetty Sudhakar Vs The Land Acquisition officer and Revenue Divisional Officer,	DAMERLA RAVI KUMAR		HYDERABAD
11	CCCA/205/2026 IA 1/2026(Stay	Bobba Prasad Vs	S CHAKRAPANI	MOHAMMED NAWAZ HYDER	HYDERABAD

	Petition) IA 2/2026(Stay Petition) IA 3/2026(Injunction Petition)	M/s. Aashi Realtors		ALI (R2)	
12	AS/522/2026 IA 1/2026(Injunction Petition)	Poduvu Sridhar Reddy Vs Telukuntla Malla Reddy	Y HEMA CHANDER	POOJARI SRILEKHA	JOGULAMBA GADWAL CAVEAT FILED BY M/S.SRILEKH A PUJARI (22292) FOR RR-1TO 4.
13	AS/523/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Injunction Petition)	Kotte Praveen Kumar Vs Kotte Shankarappa	K VENKATESH GUPTA	T BASAVAIAH	RANGA REDDY CAVEAT FILED BY M/S.T.BASAV AIAH (12618) FOR R-1.
<u>FOR APPEARANCE</u>					
14	FCA/130/2025 IA 1/2025(Permission Petition) IA 2/2025(Stay Petition) IA 2/2026(Amendment Petition)	XXXXXXXXXXXXX Vs XXXXXXXXXXXXX	RAVINDER REDDY MUPPU	VIKRAM RAGI	RANGA REDDY SR APP BY VIKRAM RAGI COUNTERS FILED VIDE USR NOS. 36082/2025&3 6085/2025 IA NOS 1 & 2 OF 2026 ARE PLACED IN THE BUNDLE COUNTERS FILED VIDE USR NOS 14795&147977 /2025
<u>ADMISSION</u>					
15	WP/34113/2026 IA 1/2026(Suspension Petition) IA 2/2026(Permission Petition) IA 3/2026(Vacate Stay Petition)	M/s SEW Infrastructure Ltd. Vs National Consumer Disputes Redressal Commission (NCDRC),	TPS HARSHA	N BHUJANGA RAO Deputy Solicitor General of India A ANASUYA A ANASUYA (R2) GP FOR CIVIL SUPPLIES (R3)	HYDERABAD
16	FCA/165/2026 IA 1/2026(Direction Petition) FCA/166/2026	XXXXXXXXXXXXX Vs XXXXXXXXXXXXX	MOHAMMED OMER FAROOQ	S S R MURTHY	RANGA REDDY
17	FCA/166/2026 IA 1/2026(Suspension Petition)	XXXXXXXXXXXXX Vs XXXXXXXXXXXXX	MOHAMMED OMER FAROOQ	S S R MURTHY	RANGA REDDY
18	FCA/189/2026 IA 1/2026(Suspension Petition)	XXXXXXXXXXXXX Vs XXXXXXXXXXXXX	SETTY RAVI TEJA	PROGRESSIVE LAW FIRM	HYDERABAD
19	MACMA/264/2026 IA 2/2026(Stay Petition)	NATIONAL INSURANCE COMPANY LIMITED Vs Gyadari Manoj Kumar	A VEERASWAMY	PALADUGULA ARPITHA	HYDERABAD RR1 TO 3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED

20	MACMA/1192/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition)	Mahesh Suresh Bhadrashette Vs Shubham	SINDE VISHAL		HYDERABAD
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INTERLOCUTORY

21	CMA/466/2022 IA 2/2022(Condone Delay Petition) IA 3/2022(Suspension Petition) FCA/42/2022	MATTAPALLY VIJAYA SHANTHI Vs MATTAPALLY SATHEESH KUMAR	K PRADEEP REDDY	NIMMA NARAYANA	SURYAPET SR APP MEMO OF WITHDRAWL FILED VIDE USR NO. 98847/2026, DT 12/08/2026
22	FCA/42/2022	XXXXXXXXXXXX Vs XXXXXXXXXXXX	NIMMA NARAYANA	K PRADEEP REDDY	NALGONDA SR APP MEMO FILED VIDE USR NO. 98849/2026,
23	CMA/82/2026 IA 2/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	Dengu Bhanupriya Vs Dengu Vinay Kumar	M DURGA PRASAD	AJAY KUMAR MADISETTY	HANUMAKON DA SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
24	AS/551/2018 IA 1/2018(Condone Delay Petition) IA 2/2018(Suspension Petition) IA 1/2020(Implead Petition) IA 1/2026(Vacate Stay Petition)	SMT.KATIKI PARVATHI Vs SMT.PALANI REDDY K.R ALIAS SAFA FATIMA AND 8 OTHERS	SRINIVAS VELAGAPUDI	G RAJESHWAR REDDY SATISH KUMAR DORNALA (R2) M ACHUTA REDDY SAROSH SAM BASTAWALA SAROSH SAM BASTAWALA (R3)	MEDAK R-1-APPP BY M/S M.ACHUTA REDDY R-3-APP BY M/S BASTAWALA ASSOCIATE S,MR.SAROSH H BASTAWALA(10432) RR-2 TO 9- NOT NECESSARY PARTIES VIDE C.T. MEMO FILED VIDE USR NO.36530/2018
25	AS/597/2025 IA 1/2025(Stay Petition)	Budde Krishnamurthy Vs Koripally Rajini	G VASANTHA RAYUDU	KIRAN PALAKURTHI	MAHABUBAB AD CAVEAT FILED BY M/S.KIRAN PALAKURTHI (9823),FOR SR.
26	AS/239/2026 IA 1/2026(Injunction Petition) IA 2/2026(Suspension Petition) IA 3/2026(Receive Docs Petition)	Mr. K. Satyanarayana Reddy Vs Smt. Jakkula Sumitra	S NAGESH REDDY	PEARL LAW ASSOCIATES	MEDCHAL- MALKAJGIRI CAVEAT FILED BY M/S.PEARL LAW ASSOCIATES (19937) FOR R-1. COUNTER AFFIDAVITS FILED VIDE USR NOS.66406 AND 66665 OF 2026 R1 – APP. BY

					M/S. PEARL LAW ASSOCIATES R2 – NOTICE RETURNED AS “ADDRESSEE LEFT” VIDE POSTAL ENDORSEME NT
27	AS/297/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Stay Petition)	Allepu Kattamallu Vs Upadrasta Narasimha Murthy	NADIPALLY ANANDA RAO	C N MOORTY	WARANGAL CAVEAT FILED BY M/S.C.N.MOO RTHY (6797) FOR SR. COUNTER AFFIDAVIT FILED VIDE USR NO.85666/202 6 REPLY AFFIDAVIT FILED VIDE USR NO.108349 OF 2026 MEMO FILED VIDE USR NO. 129310/2026
28	AS/481/2026 IA 1/2026(Leave Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	G.RAJASEKHAR REDDY Vs G.VIJAYA REDDY	MOHAMMED ZUBAIR AKRAM	PRATHIBHA DESHPANDE	RANGA REDDY MEMO FILED VIDE USR NO. 130843/2026
29	AS/500/2026 IA 1/2026(Injunction Petition) IA 2/2026(Injunction Petition)	The Manna Pente Costal Ministries and Services Vs Pastor K.Gnana Prakasham	P RAMA SHARANA SHARMA	DUDDU NAVA KIRAN (R4)	KHAMMAM CAVEAT FILED BY M/S. DUDDU NAVA KIRAN (22401) FOR R4
30	CCCA/89/2019 IA 1/2022(Extension Petition) IA 1/2023(Correction Petition) IA 2/2023(Modification) IA 1/2025(Fix an Early Date) IA 2/2025(Amendment Petition)	Jai Laxmi Narasimha Restaurant and Bar Vs V. Navnitha	VEDULA SRINIVAS	R A ACHUTHANAND SURESH SHIV SAGAR (R3)	HYDERABAD R3 R4 R5 R6 R7 R8 UNSERVED ,: Memo filed vide USR No.4788/2021, dt.29.01.2021. COUNTER AFFIDAVIT OF THE RESPONDEN TS 1 & 2 VIDE USR NO.49822/202 1. CALCULATIO N MEMO FILED BY THE PETITIONERS VIDE USR NO.50660/202 1,DT.31.08.202 1. MEMO FILED ON BEHALF OF THE APPELLANTS VIDE USR NO.52098/202 1, DT.06.09.2021. MEMO FILED ON BEHALF OF THE APPELLANTS VIDE USR

NO.54197/202
1,DT.14.09.202
1.
RR:1 & 2: App
by Sri.
R.A.Achuthana
nd, Adv(1194)
Counter
Affidavit filed
by
Respondents 1
and 2 vide
USR
NO.51999/22,
dt.24.06.2022.
MEMO FILED
VIDE USR
NO.65211/202
6

31	CCCA/9/2022 IA 1/2022(Stay Petition)	Smt. A.Sunitha Vs M/s. Vetran properties Pvt., Ltd	VADLAKONDA RAVI KUMAR REDDY	S NAGESH REDDY	HYDERABAD CAVEAT FILED BY M/S S.NAGESH REDDY(3027) FOR-SR
32	FCA/104/2025 IA 1/2025(Suspension Petition)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	B MURALIDHAR	K PALLAVI	HYDERABAD SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE FILED UNSERVED (REFUSED) VIDE USR NO.73059 OF 2025, DATED 22.07.2025
33	FCA/46/2026 IA 2/2026(Suspension Petition) IA 3/2026(Direction Petition) IA 4/2026(Amendment Petition) IA 5/2026(Direction Petition) IA 6/2026(Implead Petition)	XXXXXXXXXXXX Vs XXXXXXXXXXXX	DHARMESH D.K.JAISWAL	SRINIVAS MUVVA	NALGONDA
34	CCCA/229/2008 IA 2/2022(Implead Petition) IA 3/2022(Receive Additional Material Papers) IA 2/2025(Injunction Petition) IA 1/2026(Permission Petition) IA 2/2026(Permission Petition) CCCA/57/2009	Smt. K.Sobharani Vs K. Lokeshwar	E JAGANNADHA SASTRULU	M MANJUSHA BHARDWAJ K K SRINIVAS (R11) K BALAKRISHNA (R3) T V RAJEEVAN (R11) CH SIDDHARTHA SARMA (R5) G SUDHA (R21) PETER ISRAEL (R2) T L KANTHA RAO (R16) SRINIVASULU MUDARI T L KANTHA RAO (R17) T L KANTHA RAO (R18) G SUDHA (R19) PRABHAKAR SRIPADA (R13) G SUDHA (R20) KOWTURU PAVAN KUMAR (R15) G SUDHA (R12) G SUDHA (R22)	HYDERABAD Memo filed by Appellants vide USR No. 50332/19. R:2> App by Sri Peter Israil, Adv (7325) vide USr No.53884) Memo filed by Appellants intimating the death of R-10 on 28.09.2020,dt. 23.02.2021. Memo filed by Appellants vide USR No.65503/2022 , dt.27.07.2022. R-1: App by Manjusha Bhardwaj, Adv vide SR NO.94574/202 2, dt.26.10.2022.

COUNTER
AFFIDAVIT
FILED VIDE
USR
NO.121981/20
22
Counter
Affidavit filed
on behalf of the
R-1, vide USR
NO.2687/2023.
Counter
Affidavit filed
on behalf of the
RR-1 to 4, vide
USR
NO.3052/2023.
Counter
Affidavit filed
on behalf of the
RR-1 to 4, vide
USR
NO.3051/2023.
MR
KOWTURU
PAWAN
KUMAR for
Proposed
Respondent
No 14 vide
USR
NO.76033/202
4
RR-16,17 & 18
APP BY M/S T
L KANTHA
RAO ADV.
PROOF OF
SERVICE
FILED VIDE
USR
NO.128372 OF
2025
COUNTER
AFFIDAVIT
FILED VIDE
USR
NO.128384 OF
2025
COUNTER
AFFIDAVIT
FILED VIDE
USR
NO.130518 OF
2025
COUNTER
AFFIDAVIT
FILED VIDE
USR
NO.132396 OF
2025
COUNTER
AFFIDAVIT
FILED VIDE
USR
NO.132728 OF
2025
M/S.SRIKESH
GOUD(23887)
APP. FOR
PROPOSED
RESPONDEN
T G.ANITHA
VIDE USR
NO.30305/202
6
M/S.
PRATUSHA
BOPPANA
(22415) FOR
PROPOSED
RESPONDEN
T 15 VIDE
USR NO
66395/2026
MATERIAL
PAPER FILED
VIDE USR NO
81915/2026
MEMO FILED
VIDE USR NO.
118106/2026

35	CCCA/57/2009 IA 1/2019(Miscellaneous Petition) IA 1/2022(Receive Additional Material Papers) IA 4/2022(Implead Petition) IA 5/2022(Receive Additional Material Papers) IA 2/2025(Direction Petition) IA 1/2026(Permission Petition) IA 2/2026(Permission Petition)	PULIPAPULA NAGABHUSHANAM, TIRUMALGHERRY, SECUNDERABAD Vs SMT.K.SHOBARANI , ANURADHA, SECUNDERABAD AND 13 OTHERS	K UDAYA SRI	E JAGANNADHA SASTRULU G SUDHA PRABHAKAR SRIPADA (R3) G SUDHA (R14) M S PRASAD (R8) SRINIVASULU MUDARI G SUDHA (R23) G SUDHA (R24) K DURGA PRASAD (R6) PETER ISRAEL (R6) T L KANTHA RAO (R20) G SUDHA (R12) T L KANTHA RAO (R21) G SUDHA (R22) G SUDHA (R25) K BALAKRISHNA (R7) KOWTURU PAVAN KUMAR (R18) G SUDHA (R13) T L KANTHA RAO (R19) M MANJUSHA BHARDWAJ (R5)	HYDERABAD Reply affidavit filed by R8 vide USR No.52606/2019 . R:6> App by Sri Peter Isrel, Adv 7325, vide USr NO. 53884. Counter Affidavit filed vide USR No.51243/19 dt. 30.08.2019 Counter Affidavit filed by USR No.57244/19, dt. 30.08.2019,REPLY AFFIDAVIT FILED BY R-1 VIDE USR NO 64752/2022 DATED 26/07/2022. Counter Affidavit filed vide USR No.69152/2022 , dt.08.08.2022. Common Counter Affidavit filed vide USR No.65501/2022 , dt.27.07.2022. RR:1 to 3: App by Sri.P. Suryanarayana Sarma, Adv, vide SR No.13640/20, dt. 25/02/2020. R-5: App by Manjusha Bhardwaj(15960), Advocate. RR-15 to 17: App by Sri P. Suryanarayana Sarma, (14157), vide USR 13640/20. Counter Affidavit filed vide USR No.56968/2022 , dt.07.07.2022. COUNTER AFFIDAVIT FILED VIDE USR NO.122017/2022. Counter Affidavit filed by R-6, vide USR No.890/2023. Counter Affidavit filed by RR-2 to 5, vide USR No.3072/2022. Counter Affidavit filed by RR-2 to 5, vide USR No.3070/2022. RR-19,20 & 21 APP BY M/S T L KANTHA RAO ADV. MEMO FILED
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VIDE USR
NO.45588/202
6
M/S.K.SRIKES
H GOUD APP.
FOR
PROPOSED
RESPONDEN
T G.ANITHA
VIDE USR
NO.30302/202
6
ADDITIONAL
AFFIDAVIT
FILED VIDE
USR NO.
130393/2026

COURT NO. 4

THE HONOURABLE SRI JUSTICE B.VIJAYSEN REDDY

To be heard on Friday the 16th day of October 2026 (AFTER BENCH WORK WITH GPKJ)

(MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR PRONOUNCEMENT OF JUDGMENT					
36	WP/33727/2025 IA 1/2025(Direction Petition) IA 2/2025(Implead Petition) IA 1/2026(Fix an Early Date)	Rajni Mathur Vs The Government of Telangana State	Rajni Mathur(PARTY IN PERSON)	GP FOR MCPL ADMN URBAN DEV - (R2) - (R3) GP FOR STAMPS AND REGISTRATION (R2) PARTY IN PERSON	HYDERABAD
37	WP/33729/2025 IA 1/2025(Direction Petition) IA 2/2025(Implead Petition) IA 1/2026(Implead Petition) IA 2/2026(Direction Petition) IA 3/2026(Fix an Early Date)	Dr Raghuvir Prasad Mathur Vs The Government of Telangana State,	Dr Raghuvir Prasad Mathur(PARTY IN PERSON)	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R2) - (R3) PARTY IN PERSON	HYDERABAD
FOR ADMISSION (CRP MATTERS)					
38	CRP/3231/2026	Sri. Pidishetti Sridhar, Vs Smt. Lingala Sai Tejasree,	G RANDEEP RAJ		HANUMAKON DA
39	CRP/3240/2026 IA 1/2026(Stay Petition)	Gottam Sampath Kumar Reddy Vs Smt.Enugala Srilatha	P NAGENDRA REDDY	KOTHAPALLI SAI SRI HARSHA	HANUMAKON DA R1 APP BY M/S. K. SAI SRI HARSHA, CAVEATOR.
40	CRP/3251/2026 IA 1/2026(Leave Petition) IA 2/2026(Suspension Petition)	Gottam Sampath Kumar Reddy Vs Smt.Enugala Srilatha	P NAGENDRA REDDY	KOTHAPALLI SAI SRI HARSHA	HANUMAKON DA R1 APP BY KOTHAPALLI SAI SRI HARSHA (19041), CAVEATOR
41	CRP/3268/2026 IA 1/2026(Injunction Petition)	Kuchana Nithin Vs Mulaka Manasa	KARRI GAYATRI		WARANGAL
42	CRP/3302/2026 IA 1/2026(Stay Petition)	Smt. Duddela Thirumala Vs M/ s. Raman Chit Fund Pvt. Ltd.	V SRIKANTHA RAO		HANUMAKON DA
43	CRP/3306/2026 IA 1/2026(Stay Petition)	Panga Bhadraiah, Vs KANAKADURGA CHIT FUNDS PVT. LTD.	ARRAM SHIVASHANKAR		HANUMAKON DA
44	CRP/3323/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Nangunoori Vinod Rao Vs Yellanki Narsimha Rao,	V VENUMADHAV	Y ASHOK RAJ	WARANGAL R1 APP BY Y ASHOK RAJ (1156), CAVEATOR
FOR ORDERS OF COURT					
45	CC/36864/2026/(Fili ng No.)	Swathi Doppalapudi Vs Sri. Sanjay Jaju	CHAVA SREE DEEPIKA		RANGA REDDY
46	CC/36868/2026/(Fili ng No.)	Rallabandi Krishna Mohan Raju Vs Sri. Sanjay Jaju	C HANUMANTHA RAO		RANGA REDDY

FOR ADMISSION (CC MATTERS)

47	CC/5027/2026	S. Swetha Vs Bhuvanagiri Srinivas	IBAD UR REHMAN KHAN	RANGA REDDY
48	CC/5033/2026	Lateefunnisa Begum Vs Sri R.V. Kaman	M VENKATESWARLU	RANGA REDDY
49	CC/5034/2026	Kodungal Valmiki MetarSamajSafaikarmachariSa ngatan Vs B Balram Naik	G RAM GOPAL	VIKARABAD
50	CC/5048/2026	Bokka Chenna Reddy Vs Mr. C. Narayana Reddy, IAS	PULLA RAO YELLANKI	RANGA REDDY
51	CC/5067/2026	Mohd Nazeeruddin Vs Smt Rajakumari	SK ASHRAF	HYDERABAD
52	CC/5069/2026	Mirza Sajid Baig Vs Dasharath	MIRZA SHAH NAWAZ BAIG	HYDERABAD
53	CC/5081/2026	Navari Yadi Reddy Vs N.Krishna Reddy	MANDA ADAM	RANGA REDDY
54	CC/5086/2026	Jamuna Housing Vs Smt.. Uma Prakash	PAWAN KUMAR AGARWAL	HYDERABAD
55	CC/5093/2026	Mrs. Deepa Gupta Vs Sri R.V. Karnan, IAS	SHRESTH AGARWAL	HYDERABAD
56	CC/5101/2026	Jamuna Housing Industries Vs Smt. Uma Prakash	PAWAN KUMAR AGARWAL	HYDERABAD
57	CC/5105/2026	K. Suresh Goud Vs Sri. K. Mahipal Reddy	K VENUMADHAV	HYDERABAD
58	CC/5115/2026	Kothapally Anjaiah Vs Sri. C. Narayana Reddy I.A.S	K SREENIVAS	RANGA REDDY
59	CC/5120/2026	Smt. Mujakari Prameela Vs Sri. Sarfaraz Ahmad	S VIJAYA PRASHANTH	MEDCHAL- MALKAJGIRI
60	CC/5132/2026	Varikuppala Rama Krishna Vs Sri B.Chandra Shekar	P VENKATESWAR RAO	NALGONDA
61	CC/5136/2026	Dasari Padma @ Duddu Padma Vs Sri. N. Venkateshwara Naik	AKKAM ESHWAR	MEDCHAL- MALKAJGIRI
62	CC/5141/2026	Venkatesh Cherupally Vs A.V.Ranganath (IPS)	PILLIX LAW FIRM	HYDERABAD
63	CC/5152/2026	Bandi Venkateshwar Rao Vs Sri K. Samuel Benidict Isreal Paul	SANDEEP KUMAR BODLA	KHAMMAM
64	CC/5159/2026 IA 1/2026(Leave	Dr. Mohammad Khayamuddin Vs	ADIRAJU SRIVATSA AKHIL	WARANGAL

	Petition)	D.S Lokesh Kumar, I.A.S		
65	CC/5169/2026	Jamalpuri Naresh Vs Smt. M. Shobha Shankar	SHIVANI SRIVASTAV	HYDERABAD
66	CC/5193/2026	Kamulu Arun Vs Sri. A.Jagadishwar Goud	RUDRESH DESHPANDE	ADILABAD
67	CC/5201/2026	Peetha Venkateswara Raju Vs S. Devendar Reddy	AKSHAT SANGHI	NALGONDA

COURT NO. 4**THE HONOURABLE SRI JUSTICE B.VIJAYSEN REDDY****To be heard on Friday the 16th day of October 2026 (AFTER MOTION LIST)****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
PART-HEARD					
68	WP/23846/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition) IA 1/2026(Extension Petition) IA 2/2026(Extension Petition)	New Police Colony Development Society Vs State of Telangana	T V KALYAN SINGH	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) V SATYAM REDDY (R3) V SATYAM REDDY	NIZAMABAD
69	WP/23628/2026 IA 1/2026(Stay Petition)	Kannam Venkateshwar Vs The State of Telangana	KONDADI AJAY KUMAR	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) J VENKATESWARLU (R4)	MANCHERIAL
70	WP/17944/2009 IA 1/2026(Vacate Stay Petition)	PREMCHAND YADAV, HYD. AND 4 OTHERS Vs THE STATE OF A.P. REVENUE DEPT., AND 3 OTEHRS	M SRINIVAS	GP FOR ASSIGNMENT	HYDERABAD
71	WP/12577/2012 IA 1/2012(WPMP 15759/2012)(Stay Petition) IA 2/2012(WPMP 15760/2012)(Directio n Petition) IA 1/2014(WPMP 11176/2014)(Fix an Early Date) IA 1/2024(Direction Petition) IA 1/2026(Amendment Petition)	M.V.B.B. Laxmi Vs The Government of Telangana,	G DHANANJAI KONDAPARTHY KIRAN KUMAR	GP FOR ASSIGNMENT M SRIKANTH REDDY (SC FOR TGIIC) (R52) N ASHWANI KUMAR (R53) M SRIKANTH REDDY (SC FOR TGIIC) (R4)	RANGA REDDY
72	WP/22518/2026 IA 1/2026(Direction Petition) WP/22255/2026	Mr. M.P. RAMA KUMAR Vs The State of Telangana	RAMAKOTAIAH KANDALA	GP FOR MCPL ADMN URBAN DEV V BASAVA RAJU (R14) V NARASIMHA GOUD(SC FOR HMDA) (R2) AZIZ HUSSAIN (R24) V BASAVA RAJU (R13) V BASAVA RAJU (R12) SAI PRASEN GUNDAVARAM (R4) V BASAVA RAJU (R11) V BASAVA RAJU (R9) V BASAVA RAJU (R15) V BASAVA RAJU (R16) V BASAVA RAJU (R18) GP FOR REVENUE (R5) M V DURGA PRASAD (R10)	RANGA REDDY
73	WP/22255/2026 IA 1/2026(Direction Petition)	RAMDIN BADRI Vs STATE OF TELANGANA	VARUN THAKUR	GP FOR LAND ACQUISITION M V DURGA PRASAD (R9) GP FOR REVENUE (R4) SAI PRASEN GUNDAVARAM (R3)	RANGA REDDY

ADMISSION

74	CC/1724/2026 IA 1/2026(Permission Petition) WP/15323/2025	Dr. B.Rathan Reddy Vs N. Vasantha	SANJEEVA REDDY GARLAPATI	R SAMEER AHMED KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R2) KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R1) D AMARENDER REDDY (R5) D AMARENDER REDDY (R4)	MEDCHAL- MALKAJGIRI RR 1 & 2) Notice sent through District Judge, Medchal Malkajgiri District by speed post and by SPAD not yet returned.
75	WP/15323/2025 IA 1/2025(Direction Petition) IA 2/2025(Receive Additional Material Papers) IA 3/2025(Modification)	DR. B. RATHAN REDDY, Vs THE STATE OF TELANGANA	MOHD ISLAMUDDIN ANSARI	GP FOR MCPL ADMN URBAN - DEV KOWTURU PAVAN KUMAR (SC FOR HYDRAA) (R4) GP FOR HOME (R5) P SRIDHAR RAO (SC FOR KMC) (R3) D AMARENDER REDDY (R7) D AMARENDER REDDY (R8)	
76	CC/2907/2026	Sudharshanam Ramesh Vs Sri RV KARNAN I.A.S	SUNEETHAMMA C	G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES)	RANGA REDDY

ADMISSION (MUNICIPAL ADMN.)

77	WP/29047/2025 IA 1/2025(Suspension Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Extension Petition) IA 3/2026(Extension Petition) IA 4/2026(Extension Petition) IA 5/2026(Extension Petition) IA 6/2026(Extension Petition) CC/2110/2026 WP/28045/2019	P. Vijay Bhaskar Reddy Vs The State of Telangana	NARENDAR JALLI	GP FOR MCPL ADMN URBAN DEV SRINIVAS RAO PACHWA (SC FOR GHMC) SRINIVAS RAO PACHWA (SC FOR GHMC) (R3) VLADIMEER KHATOON (R4)	MEDCHAL- MALKAJGIRI HCJ Note
78	WP/28045/2019 IA 1/2019(Direction Petition) IA 1/2020(Direction Petition) IA 1/2021(Permission Petition)	G. NIRMALA , K. NIRMALA Vs THE STATE OF TELANGANA AND 6 OTHERS	VLADIMEER KHATOON	GP FOR MCPL ADMN URBAN DEV M DURGA PRASAD (SC FOR GHMC) (R2) RAVINDER REDDY MUPPU (R6) RAVINDER REDDY MUPPU (R7) SRINIVAS RAO PACHWA (SC FOR GHMC) (R3)	RANGA REDDY
79	CC/2110/2026	K NIRMALA Vs MR. VINAY KRISHNA REDDY,	P SUMALATHA	SRINIVAS RAO PACHWA (SC FOR GHMC)	MEDCHAL- MALKAJGIRI RR1&2) Notice sent through dist judge, medchal malkajgiri dist by speed post and by spad not yet returned

FOR ADMISSION (CRP MATTERS)

80	CRP/1774/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	M/s Bhavithasri Chit Funds Pvt. Vs Gade Dhanunjaya	N AMARNATH	HARI KISHAN KUDIKALA	WARANGAL SR APP BY M/S. HARI KISHAN KUDIWALA (14076) MEMO FILED VIDE USRNOS. 85566/26 AND 85564/26
81	CRP/1775/2026 IA 1/2026(Stay Petition)	Bhavithasri Chit Funds Pvt. Ltd Vs Masetti Ashok	N AMARNATH		WARANGAL SR SERVED AS PER VIDE MEMO USR NO. 86907/2026
82	CRP/1797/2026 IA 1/2026(Stay Petition)	Smt. Basani Sundaramma Vs Basani Mathyas Reddy	NADIPALLY ANANDA RAO	G RAMACHANDRA REDDY	WARANGAL R1 AND R7 APP BY G. RAMACHAND RA REDDY (345) R2 NOTICE SENT NOT YET RETURNED, RR 4 TO 6 NOT NECESSARY PARTIES VIDE CT, PROOF OF SERVICE NOT FILED
83	CRP/2437/2026 IA 1/2026(Stay Petition) CRP/2520/2026	Sri Gorre Ramesh Vs Smt. Jamuna Gopala	PODILA HARI PRASAD	APPA RAO VUPPUTURI	HANUMAKON DA SR APP. BY
84	CRP/2520/2026	SRI. GORRE RAMESH, Vs SMT. JAMUNA GOPALA,	PODILA HARI PRASAD	APPA RAO VUPPUTURI	HANUMAKON DA SR APP BY V APPA RAO (10557)
85	CRP/2445/2026 IA 1/2026(Stay Petition)	Neela Komal Reddy Vs Uppunuthala Bixapathi	ALLIKA SURESH	ADITYA MANDHANI (R2)	HANUMAKON DA R1SERVED, R2 APP. BY ADITYA MANDHANI, MEMO FIELD VIDE USR NO. 113625/2026
86	CRP/2616/2026 IA 1/2026(Stay Petition)	P. Pushpamala Reddy Vs Kasubojua Sambaiah	PASHAM RAVINDRA REDDY	NADIPALLY ANANDA RAO	HANUMAKON DA
87	CRP/2644/2026 IA 1/2026(Injunction Petition)	Rangu Leela Vs M. Rajeshwar Rao,	P GIRI KRISHNA	NADIPALLY ANANDA RAO	WARANGAL R1 AND R2 NOTICE SERVED R3 TO R5 NOTICE RETURNED AS PER MEMO FILED VIDE USR NO.115590/26 R6 ARE NOT NECESSARY PARTY VIDE CT

88	CRP/2716/2026 IA 1/2026(Stay Petition)	Marapelly Srujan Kumar Vs Banoth Suresh Lal	NADIPALLY ANANDA RAO	NARENDAR JALLI	HANUMAKON DA RR 1 APP BY NARENDAR JALLI (8845) R2 AND R3 NOTICE RETURNED MEMO FILED VIDE USR NO. 127133/26
89	CRP/2831/2026 IA 1/2026(Stay Petition) CRP/2838/2026	Smt. Thatikonda Buchamma Vs Smt. Polasani Sridevi	KOTHAPALLI SAI SRI HARSHA	P PANKAJ REDDY	HANUMAKON DA R1, R5 APP BY M/S. P. PANKAJ REDDY, CAVEATOR.
90	CRP/2838/2026 IA 1/2026(Stay Petition)	SMT. THATIKONDA BUCHAMMA (DIED) Vs SMT. POLASANI SRIDEVI	KOTHAPALLI SAI SRI HARSHA	P PANKAJ REDDY	HANUMAKON DA R1 AND R5 APP BY M/S. P. PANKAJ REDDY, CAVEATOR.
91	CRP/2898/2026 IA 1/2026(Stay Petition) IA 2/2026(Suspension Petition)	Smt. Maddi Kamala Priya Vs Bollam Naveen	NADIPALLY ANANDA RAO		WARANGAL R1 NOTICE RETURNED AS PER MEMO FILED VIDE USR NO. 127134/26 R2 AND R3 ARE NOT NECESSARY PARTIES VIDE CT
<u>FOR ADMISSION (CC MATTERS)</u>					
92	CC/1581/2023 IA 1/2024(Direction Petition)	Mr Dasari Ganga Reddy Vs Mr Navin Mittal, IAS	LAKSHMIKANTH REDDY DESAI	GP FOR LAND ACQUISITION (R2) GP FOR LAND ACQUISITION (R3)	NIRMAL
93	CC/2728/2025 CC/2743/2025	M.Narsimha Vs Sri R.V.Karnan	C SHARAN REDDY	SRINIVAS RAO PACHWA (SC FOR GHMC) GP FOR REVENUE (R1) GP FOR FINANCE PLANNING (R3)	RANGA REDDY RR1 & 2 Notice sent through Chief Judge, City Civil Court, Hyd by Spl.messenger and by Rpad not yet retd R3 Notice sent through Dist Judge, Ranga Reddy Dist. Ar L.B.Nagar by Spl.messenger and by Rpad not yet retd.

94	CC/2743/2025	N.YADAV RAO Vs SRI R.V.KARNAN	C SHARAN REDDY	G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) GP FOR FINANCE PLANNING (R2)	MEDCHAL- MALKAJGIRI RR-1 and 3) Notice served R2) Notice sent through Chief Judge, City Civil Court,Hyd by Spl.Messenger returned unserved (Received on 7-11-25 at 4.30 PM)
95	CC/3283/2025	Master Vishkabai Prathap Reddy Vs B. Kishan	RAJESHWAR REDDY CHEEMARLA	KRISHNA REDDY PUTTA (SC MUNCIPALITIES)	SANGAREDD Y
96	CC/1783/2026	Smt. Sajeeda Begum Vs Shri. Dr. T.K. Sreedevi, IAS	SANDEEP KUMAR BODLA		KHAMMAM RR_3 and 4) Notice sent through District Judge Khammam District by Speed Post and by SPAD not yet returned
97	CC/3775/2026	M. Chandrakala Vs Sri Uma Prakash	AMBEDKAR DUNNA		HYDERABAD SR) Notice sent through 1st Additional Chief Judge, City civil court, Seunderabad by spl- messenger and by SPAD not yet returned
98	CC/4511/2026	M/s. Sri Mahalaxmi Mutyalamma Tribal Isuka and Moram Quarry Labour Contract Cooperative Society Vs Sri. Anudeep Durishetty IAS	THIMMARAJU RAMCHANDRA RAO	MUMMANENI SRINIVASA RAO (SC FOR TSMDC)	MULUGU
99	CC/4521/2026	M/s. Mukteshwara Adivasi Mahila Isuka Quarry Labour Contract Vs Sri Anudeep Durishetty, IAS	M SWATHI	MUMMANENI SRINIVASA RAO (SC FOR TSMDC)	MULUGU
100	CC/4526/2026	Bollampally Raghava Reddy Vs Sri. Anuraag jayanti	P SHIVA REDDY	GP FOR REVENUE	YADADRI BHUVANAGIRI
101	CC/4729/2026	Sri. Periannan Kalingarajan Vs Sri C.Narayana Reddy, IAS	K. KIRAN MAYEE	GP FOR REVENUE	RANGA REDDY

INTERLOCUTORY

102	IA/3/2026(Modification) WP/32949/2021	A.R.Pranav, And 2 Others Vs	SRINIVAS BOBBILI	KALPANA EKBOTE	HYDERABAD
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FINAL HEARING

103	CC/2668/2025 CC/61/2025 WP/9273/2025 WP/13536/2025 WP/26279/2025 WP/41975/2022	Kaderi . Ram Mohan Reddy Vs Sri A.Saidiah	VIJAYA LAXMI CH	KRISHNA REDDY PUTTA (SC MUNCIPALITIES) M DAMODAR REDDY (R3)	WANAPARTH Y
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104	WP/41975/2022 IA 1/2022(Stay Petition) IA 1/2023(Vacate Stay Petition)	K. RANGA REDDY Vs THE STATE OF TELANGANA AND 2 OTHERS	M DAMODAR REDDY	GP FOR MCPL ADMN URBAN DEV VIJAYA LAXMI CH VIJAYA LAXMI CH (R3)	WANAPARTH Y
105	CC/61/2025	K. RANGA REDDY Vs SRI PAVAN KUMAR	M DAMODAR REDDY	KRISHNA REDDY PUTTA (SC MUNCIPALITIES) VIJAYA LAXMI CH (R2)	WANAPARTH Y
106	WP/9273/2025 IA 1/2025(Stay Petition) IA 2/2025(Vacate Stay Petition) IA 1/2026(Miscellaneous Petition)	K. RANGA REDDY Vs THE STATE OF TELANGANA	M DAMODAR REDDY	GP FOR MCPL ADMN URBAN DEV KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R3) VIJAYA LAXMI CH (R4) VIJAYA LAXMI CH	WANAPARTH Y
107	WP/13536/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition) IA 1/2026(Vacate Stay Petition)	KADERI RAM MOHAN REDDY Vs THE PRINCIPAL SECRETARY	VIJAYA LAXMI CH	GP FOR MCPL ADMN URBAN DEV GP FOR HOME (R7) GP FOR REVENUE (R3) KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R4) M DAMODAR REDDY M DAMODAR REDDY (R11)	WANAPARTH Y
108	WP/26279/2025 IA 1/2025(Direction Petition)	KADERI RAM MOHAN REDDY Vs THE PRINCIPAL SECRETARY	VIJAYA LAXMI CH	GP FOR MCPL ADMN URBAN DEV M DAMODAR REDDY (R6)	WANAPARTH Y